

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:247

ANSWERED ON:08.12.2006

EXPANSION OF NREGS .

Nikhil Kumar Shri ;Thomas Shri P.C.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has decided to extend National Rural Employment Guarantee Scheme (NREGS) in more districts by launching its second phase;
- (b) if so, the number of districts to be covered and the estimated funds required for the purpose;
- (c) whether the Government has approached the Planning Commission in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the time by which the second phase of NREGS is likely to be finalized and implemented?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT(DR. RAGHUVANSH PRASAD SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement as referred to in reply to Lok Sabha Starred Question No. 247 to be answered on 08.12.2006

(a) & (b) In accordance with Section 1(3) of NREG Act, 2005, the Act shall be applicable to the entire country within a period of five years from the date of its enactment. NREG Act was notified on 7th September, 2005 and has been implemented in 200 identified districts in the country with effect from 2nd February, 2006 in the first phase. Matter pertaining to expansion of NREGA in more districts in the second phase is under consideration of the Government.

(c) Yes, Sir. Districts to be covered in the first phase of implementation of NREGA were identified by the Planning Commission. The Planning Commission has been requested to identify the districts for coverage under the Act in its second phase.

(d) & (e) Planning Commission is still to finalize the names of districts to be covered in the second phase of implementation of NREGA.